

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The All Principal District & Session's Judge,  
J&K, State

**Most  
Urgent**

NO:- 24390-413/ek Dated:- 26/09/2017

Subject :- Provide pendency and disposal data of Civil and Criminal Cases  
( for period 01.01.2017 to 31.08.2017 )

Sir,

As desired, you are requested to kindly provide pendency and disposal data of Civil and Criminal cases pending for over 10 years as well as those pending for over 20 years of your court and courts subordinate to you ( consolidated of your District ) strictly as per the format enclosed ( for period 01.01.2017 to 31.08.2017 )

The information may be provided urgently to this registry on or before 28th September, 2017 positively by e.mail [hjmu@nic.in](mailto:hjmu@nic.in) or Tele Fax NO:- 0194 – 2506639 .

**Early action on the matter is solicited.**

Yours faithfully,

( K.K.Sharma )

Assistant Registrar, Sts

NO:- 24390-413/ek Dated:- 26/09/2017

Copy to :-

In charge NIC, High Court, Srinagar for uploading the same on the official Website of High Court of J&K.

Assistant Registrar, Sts